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(2024) 02 RAJ CK 0118 Rajasthan High Court

Case No: Civil Writ Petition No. 12927 Of 2022

Dhapu And Others APPELLANT

Vs

State Of Rajasthan And Others RESPONDENT

Date of Decision: Feb. 23, 2024

Hon'ble Judges: Vinit Kumar Mathur, J

Bench: Single Bench

Advocate: V.D. Vaishnav, Hemant Kumar Ballani, Ravi Bhansali, Sheetal Kumbhat

Final Decision: Disposed Of

Judgement

Vinit Kumar Mathur, J

- 1. Heard learned counsel for the parties.
- 2. Learned counsel for the petitioners seeks to withdraw the present writ petition with liberty to raise all the grounds raised in the writ petition at the
- appropriate stage of the suit.
- 3. In view of the submission made before this Court, the present writ petition is disposed of with liberty as aforesaid.